

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NELLORE  
SPSR NELLORE DISTRICT

PRESENT: Sri A.Srinivasa Kumar,  
Special Judge for SPE and ACB Cases-cum-  
II Additional District and Sessions Judge, Nellore  
(FAC) Principal District and Sessions Judge, Nellore

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Sub: PUBLIC SERVICES – A.P.J.M.S.S – Certain transfers and  
deputations and cancellation of deputations in various cadres –  
Orders – Issued.

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The undersigned is pleased to pass the following:

ORDER

RCA No. 119/2020 DATED 11.12.2020

Sri Sk.Sadiq, Junior Assistant, Junior Civil Judge's Court,  
Venkatagiri is hereby deputed to work in Additional Judicial Magistrate of  
I Class Court, Gudur until further orders by cancelling his earlier  
deputation to work in Principal District Court, Nellore.

Smt K.Srivalli, Junior Assistant, Junior Civil Judge's Court, Kota is  
transferred and posted as Junior Assistant, VII Additional District Court,  
Gudur in the existing vacancy by cancelling her earlier deputation to work  
in Principal District Court, Nellore.

Smt K.Swarna, Junior Assistant, Senior Civil Judge's Court, Kovur is  
hereby deputed to work in Principal Junior Civil Judge's Court, Nellore until  
further orders.

Sri N.Hari Babu, Field Assistant, Special Court for speedy trial of  
offences under the protection of children from sexual offences Act, 2012  
(POCSO Act), Nellore is hereby deputed to work in V Additional Judicial  
Magistrate of I Class Court, Nellore until further orders by cancelling his  
earlier deputation to work in Principal District Court, Nellore.

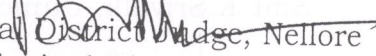
Sri V.Muni Sai Dinesh, Process Server, VII Additional District Court,  
Gudur is transferred and posted as Process Server, Additional Judicial  
Magistrate of I Class Court, Sullurpet in the existing vacancy.

Sri P.Peda Vengaiyah, Process Server, Senior Civil Judge's Court,  
Atmakur is hereby deputed to work in Junior Civil Judge's Court, Atmakur  
until further orders.

Smt T.Supriya, Attender, II Additional Judicial Magistrate of I Class Court, Nellore is transferred and posted as Additional Judicial Magistrate of I Class Court, Kovur in the existing vacancy by cancelling her earlier deputation to work in Mobile Court, Nellore.

Sri M.Thirupathi Rao, Attender (contract basis), Special Magistrate Court, Kavali is hereby deputed to work in V Additional Judicial Magistrate of I Class Court, Nellore until further orders.

- N.B: 1. The individuals shall be relieved forthwith.  
2. The orders are placed in the Web Site of the Principal District Court, Nellore <https://districts.ecourts.gov.in/nellore> and the concerned Presiding Officers are requested to down load the said proceedings and the copy downloaded from the Web Site is valid for taking further action.

  
II Additional District Judge, Nellore  
(FAC) Principal District Judge,  
Nellore.

To  
The individuals through their Presiding Officers.

Copies to:

1. All the Judicial Officers concerned.
2. The Stenographer Grade - I, Principal District Court, Nellore.
3. The System Officer, Principal District Court, Nellore with a direction to place the order in the District Court Website.
4. The file/-

Rij 3701

16/12/2020

S/O